



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

[www.rbi.org.in](http://www.rbi.org.in)

RBI/2011-12/255

RPCD.MSME & NFS. BC.No. 29 /06.11.01/2011-2012

November 4, 2011

The Chairman / Managing Director  
All Scheduled Commercial Banks (excluding RRBs)

Madam/ Dear Sir,

**Scheme of 1% interest subvention on housing loans upto Rs. 10 lakh–  
Guidelines**

Please refer to our [circular RPCD.SME & NFS. BC. No. 62/06.11.01/2010-11 dated April 21, 2011](#) on the captioned subject. In this connection, it is now clarified as under:

- a) The Scheme is extended up to March 31, 2012.
- b) Loans sanctioned and disbursed between October 01, 2009 and March 31, 2011 are outside the ambit of the new liberalised Scheme and they will be treated as per old instructions (ie. loans up to Rs.10.00 lakh with project cost up to Rs.20.00 lakh)

Banks may continue to claim reimbursement, at present, as per the original Scheme. For claims in respect of the new Scheme, revised instructions would follow.

2. All other terms and conditions of the interest subvention Scheme remain the same.

3. Please acknowledge receipt.

Yours faithfully,

(C.D.Srinivasan)  
Chief General Manager

-----  
Rural Planning & Credit Department Central Office, 10<sup>th</sup> Floor, Central Office Building, post box no. 10014  
Mumbai -400 001

Tel No: 91-22-22610261 /Fax No: 91-22-22621011/22658273/22658276 Email ID:cgmicrpcd@rbi.org.in